

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

REVIEW PETITION NO. 06 OF 2016 IN
APPEAL NO. 184 OF 2013 &
IA NO. 451 OF 2016

Dated: 12th December, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Bhaskar Shrachi Alloys Ltd.

... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr.

... Respondent(s)

Counsel for the Appellant (s)

:

Mr. Rajiv Yadav
Mr. Aamir Zafar Khan

Counsel for the Respondent(s)

:

Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal for R-2

ORDER

Post this matter on **23.01.2018**, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

js/vt